

**Central Administrative Tribunal  
Madras Bench**

**OA 310/01534/2018 & MA 310/00632/2018**

**Dated Wednesday the 14<sup>th</sup> day of November Two Thousand Eighteen**

**P R E S E N T**

**Hon'ble Mrs. Jasmine Ahmed, Member (J)  
&  
Hon'ble Mr. R.Ramanujam, Member(A)**

1. N. Kalirajan  
Senior Assistant Loco Pilot  
Office of the Chief Crew Controller  
Tiruchchirappalli.

2. M. Manogar  
Senior Assistant Loco Pilot  
Office of the Chief Crew Controller  
Tiruchchirappalli.

3. A. Ponraja  
Senior Assistant Loco Pilot  
Office of the Chief Crew Controller  
Tiruchchirappalli.

4. G. Manivannan  
Senior Assistant Loco Pilot  
Office of the Chief Crew Controller  
Tiruchchirappalli.

5. S. Ramar  
Senior Assistant Loco Pilot  
Office of the Chief Crew Controller  
Tiruchchirappalli. .. Applicants

By Advocate **M/s. R. Pandian**

**Vs.**

1. Union of India represented by  
The General Manager  
Southern Railway  
Park Town, Chennai - 600 003.

2. The Chief Personnel Officer  
Southern Railway  
Park Town, Chennai – 600 003.

3. The Divisional Personnel Officer  
Southern Railway  
Tiruchchirappalli Division  
Tiruchchirappalli – 620 001.

4. The Sr. Divisional Personnel Officer  
Southern Railway  
Madurai Division  
Madurai – 625 010.

.. Respondents

**By Advocate Mr. P. Srinivasan**

## ORAL ORDER

Pronounced by Hon'ble Mrs. Jasmine Ahmed, Member(J)

MA 632/2018 filed for joining the applicants together and filing single OA is allowed.

2. The applicants have filed this OA under Section 19 of the Administrative Tribunals Act, 1985 seeking the following reliefs:

“To call for all records relating to the Inter-Divisional One Way Request Transfer of the applicants from Tiruchchirappalli Division to Madurai Division and further

1. To direct the 3<sup>rd</sup> respondent to relieve the applicants forthwith

2. To direct the 4<sup>th</sup> respondent to absorb the applicants as Assistant Loco Pilots before absorbing any General Departmental Competitive Examination (GDCE) candidates or any Directly Recruitment Open Market candidates, whose selection process is finalised later to registering/approving the Inter-Divisional One Way Transfer requests of the applicants

3. Consequently, to assign seniority to the applicants next to the existing permanent /officiating employees in the seniority unit for Assistant Loco Pilots in PB-1 with GP 1900 in Madurai Division of Southern Railway, as on the date of the order approving/registering the request of the applicants for Inter-Divisional One Way Transfer, duly maintaining inter-se seniority with such other similarly placed persons; and

4. To pass such other order/orders”

3. Learned counsel for the applicants submits that the applicants have submitted representations in Annexure A7 requesting to relieve/protect seniority in

MDU Division on Inter Divisional Transfer. It is seen that no decision has been taken by the respondents on the pending representations of the applicants. He also states that he will be happy and satisfied if a direction is given by this Tribunal to decide the representation within a stipulated time frame.

4. Mr. P. Srinivasan takes notice for the respondents.

5. Accordingly we direct the respondents to consider the representations of the applicants in Annexure A7 by passing a detailed speaking order taking into consideration the points raised by the applicants in their representation within a period of six weeks from the date of receipt of certified copy of this order.

6. OA is disposed of with the above direction. Nothing is commented on the merits of the case.

(R. Ramanujam)

Member (A)

AS

14.11.2018

(Jasmine Ahmed)

Member(J)